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Title: Motion for election of fifteen members to the Committee on Public Undertakings. (Motion Adopted).

(ii) Committee on Public Undertakings

MR. SPEAKER: Item No. 22 - Shri Rupchand Pal.

SHRI RUPCHAND PAL (HOOGHLY): Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 2005 and ending on the 30th April, 2006."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 2005 and ending on the 30th April, 2006."

The motion was adopted.

...(Interruptions)

SHRI RUPCHAND PAL (HOOGHLY): Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 2005 and ending on the 30th April, 2006 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 2005 and ending on the 30th April, 2006 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

...(Interruptions)

MR. SPEAKER: Item No. 24 - Dr. Satyanarayan Jatiya. Next, Shri Jual Oram.

...(Interruptions[e10])